

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,  
PRINCIPAL BENCH: NEW DELHI**

**Company Appeal (AT) (Ins) No. 770 of 2020**

**In the matter of:**

**Manoj Jayaswal**

**....Appellant**

**Vs.**

**Punjab National Bank & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Abhijeet Sinha, Mr. Aditya Shukla, Mr. Sandeep Bajaj and Mr. Devansh Jain, Advocates.**

**For Respondents: Mr. Rishav Banerjee, Mr. Pratik Mukhopadhyay, Mr. Saptarshi Mandal, Mr. Avik Mukherjee and Mr. Jainendra Jain, Advocates for R-2.**

**Ms. Arti Singh, Mr. Aakashdeep Singh Ruda and Mr. Basant Pal Singh, Advocates for (PNB).**

**ORDER**

**19.04.2021:** Due to paucity of time the matter is adjourned.

Interim orders to continue till the next date of hearing.

Meanwhile, the parties may file relevant Citations.

Let the matter be fixed on **11<sup>th</sup> May, 2021**.

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

*sr/bm*